

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :

PETITION NUMBER :

NAME OF THE PETITIONER(S) :

NAME OF THE RESPONDENT(S) :

UNDER SECTION :

S.No. Name (in Capital)

Represented by

Signature

1. Karthik Seshadri
2. B. Balamurugan.
(For) Prakash Gokarny.

Advocate for
R1 to 31

Advocate for
(R 32)

Counsel for
Petitioner

reply
R SUBRAMANIAM
(Advocate)

3. SVELU
Advocate
Rep by
R SUBRAMANIAM
Advocate

P. Bal
20/6/17
R Subramaniam
20/6/17

ORDER

Mr. S. Velu, Counsel for Petitioner present. Mr. Karthi Seshadri, Counsel for R-1 to R-31 present. Mr. B. Balamurugan, Counsel for R-32 present. Matter is posted for further arguments. Put up on 12.07.2017.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)